

Cultural Agreement between India and Soviet-Russia

1664. SHRIMATI SAVITRI SHYAM
SHRI S C SAMANTA :

Will the Minister of CULTURE be pleased to state :

(a) whether the Indo Soviet Cultural Committees have finalised their cultural programme for the two countries for the years 1972-74 , and

(b) if so, the gist of the cultural programmes '

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) (a) Yes Sir

(b) The programme finalised for 1972-74 envisages cooperation between the two countries in the fields of Science and Technology Education, Culture and Art, Cinema, Radio, T V and Press, Health and Sports. It provides for the exchange of scientists, educationists, writers, journalists, artists, and sportsmen besides the exchange of dance and music ensembles, art exhibitions, books, radio and T V broadcasts and films etc.

The programme provides for the visit of more than 350 persons on either side, besides, long-term visits of teachers and scholars.

मध्य प्रदेश में दूध के पाउडर की मांग

1666. श्री अरविन्द नेताम : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में दूध के पाउडर की कितनी मांग है और मन्त्रालय में इसकी सूचना कब प्राप्त हुई थी ,

(ख) इस मांग में से कितनी पूरी की गई है और यदि यह पूर्ण रूप से पूरी नहीं की गई है तो इसके क्या कारण हैं, और

(ग) शेष मांग के कब तक पूरी होने की सम्भावना है ?

कृषि मन्त्रालय में राज्य मंत्री (प्रो० शेर सिंह) :

(क) नवम्बर, 1970 में पशु-चिकित्सा सेवा निदेशालय, मध्य प्रदेश से वर्ष 1971-72 के दौरान आयातित क्रीम उतरे दुग्ध चूर्ण की 155.145 मीटरी टन की आवंटन की मांग प्राप्त हुई थी ।

(ख) तदन्तर पशु-चिकित्सा सेवा निदेशालय, मध्य प्रदेश द्वारा यह मांग बाद में कम करके 120 मीटरी टन कर दी गई । 100 मीटरी टन आयातित क्रीम उतरा दुग्ध चूर्ण पहले ही सप्लाई किया जा चुका है ।

(ग) शेष मात्रा 20 मीटरी टन, मार्च, 1972 के अन तक जहाज द्वारा आने वाली सामग्री में से सप्लाई किया जाना है ।

Utilisation of funds for Tribal Development Blocks in Madhya Pradesh

1667 SHRI ARVIND NEIAM
SHRI HUKUM CHAND
KACHWAI

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state .

(a) whether in the Tribal Development Blocks in Madhya Pradesh, there was a shortfall of allotment and under-utilisation of funds to the extent of Rs 381 lacs during the period of 1957-58 to 1969-70 ,

(b) whether the Ministry have refused to allow carry-over of funds for expenditure in these Blocks to this extent, if so, whether in the past carry-over has been allowed for the Community Development Blocks specially in view of the special responsibilities of the Union Government towards the tribal people , and

(c) whether the Union Government are now taking steps to allot funds to the extent of the shortfall during the Fourth Plan period ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K S. RAMASWAMY) : (a) The funds were allocated for Tribal Development Blocks to the Government of Madhya Pradesh on the approved pattern